

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Ms. Anushika Malik D/o Sh. Raj Singh Malik, from the post of Personal Assistant (P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties with immediate effect.

GIRISH KATHPALIA
25.7.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 56124-153/Estt.-I/PF/2022

Dated, Delhi the 25 JUL 2022

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch (Central), Tis Hazari Courts/South-West District, Dwarka Courts, New Delhi/Delhi.
2. The Accounts Officer, Accounts Branch (South-West District), Dwarka Courts, New Delhi, to disburse her salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge, Tis Hazari Courts (HQs), Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (South-West District, Dwarka Courts, New Delhi) - Leave Seat /Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Ms. Anushika Malik D/o Sh. Raj Singh Malik, Personal Assistant posted in the Court of Ms. Paridhi Sharma, Ld. ACJ-CCJ-ARC, South-West District, Dwarka Courts, New Delhi, to tender her Relieving Report accordingly.

Balbir Singh Shafar
25/7/22
(Balbir Singh Shafar)
Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi